

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 157/GT/2020

Subject: Petition for truing up of annual fixed charges for the 2014-19 tariff period in respect of the Indira Gandhi Super Thermal Power Project (1500 MW).

Petition No. 489/GT/2020

Subject: Petition for determination of tariff for the 2019-24 tariff period in respect of the Indira Gandhi Super Thermal Power Project (1500 MW).

Petitioner: Aravali Power Company Private Limited.

Respondents: Haryana Power Purchase Centre and 3 others

Date of Hearing: **24.8.2021**

Coram: Shri P. K Pujari , Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties present : Ms. Poorva Saigal, Advocate, APCPL
Ms. Tanya Sareen, Advocate, APCPL
Shri Anjum Zargar, APCPL
Ms. Ranjana Roy Gawai, Advocate, TPDDL
Ms. Vasudha Sen, Advocate, TPDDL
Ms. Prachi Golechha, Advocate, TPDDL
Mr. Anurag Bansal, Advocate, TPDDL
Ms. Shefali Sobti, TPDDL
Shri R.B. Sharma, Advocate, BRPL
Ms. Megha Bajpeyi, BRPL
Shri Buddy A. Ranganadhan, Advocate, BYPL
Shri Anupam Varma, Advocate, BYPL
Shri Rahul Kinra, Advocate, BYPL
Shri Aditya Ajay, Advocate, BYPL
Shri Abhishek Srivastava, BYPL
Shri Sameer Singh, BYPL

Record of Proceedings

These Petitions were called out for virtual hearing.

2. At the outset, the learned counsel for Respondent BYPL sought permission of the Commission to file reply in Petition No. 489/GT/2020.

3. The learned counsel for the Petitioner sought time to file rejoinder to the replies of the Respondents BYPL and BRPL.



4. By consent of the parties, the Commission adjourned the hearing of these petitions. The Commission, however, directed the Respondent BYPL (in Petition No.489/GT/2020) to file its reply by 17.9.2021, after serving copy to the Petitioner, who may file its rejoinder (to the replies of the Respondents BRPL and BYPL) by 24.9.2021. The parties shall ensure the completion of pleadings within the due dates mentioned and no extension of time shall be granted.

5. These petitions shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

